

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No. 181/2021



**This the 28<sup>th</sup> day of January, 2021**

(Through Video Conferencing)

**Hon'ble Mr. R.N. Singh, Member (J)  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Rohtas Kumar, Aged 58 years,  
Driver Batch No. 19750  
Mob. No. 9896063651  
S/o Ran Singh,  
R/o Vill. & P.O. Thana Kalan, Teh. Kharkhoda,  
Distt. Sonepat  
Haryana-131402

... Applicant  
(through Sh. PC Mishra , Advocate)

## Versus

1. Chairman-Cum-Managing Director  
Delhi Transport Corporation  
I.P Estate  
New Delhi-110002
2. Depot Manager, DTC  
Hasanpur Depot  
Delhi-110091

... Respondents

(through Sh. Anuj Gulati, Advocate)

## **ORDER (Oral)**

**Hon'ble Mr. R.N. Singh, Member (A):**

Present OA has been filed by the applicant to challenge the order no. S.HPD/NFL/Driver/Appeal/2020/2302 dated 10.06.2020 (Annexure AI) whereby the respondents have rejected the representation of the

applicant dated 06.09.2019 in which applicant has claimed for the ACP/MACP.

2. After arguing for some, Sh. PC Mishra learned counsel for applicant seeks permission to withdraw the present OA with liberty. Permission is granted. OA stands dismissed as withdrawn with liberty in accordance with law.



**(Mohd. Jamshed)**  
**Member (A)**

**(R.N. Singh)**  
**Member (J)**

*dkm/ravi/uma/neetu*